

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR**

\*\*\*

**ORDER SHEET**

**ORDERS OF THE TRIBUNAL**

Date: 23.11.2016

MA No. 291/00522/2016 (OA No.291/00644/2016

Mr. C.B.Sharma, Counsel for the applicant.  
Mr. Hawa Singh, Counsel for respondents.

It is a DB matter. DB is not formed today.

Counsel for applicant submits that he has filed MA No. 291/00522/2016 submitting that during the pendency of OA the applicant got another employment as Junior Assistant in the Hon'ble High Court, Jaipur Bench, Jaipur where he has joined and therefore, does not want to pursue the present OA at this stage and further prays that the applicant be allowed to withdraw the present OA.

Counsel for respondents has no objection to withdrawal of the OA as aforesaid.

In view of the submissions made by both the counsels, the OA is dismissed as withdrawn. MA No.291/00522/2016 also accordingly stands disposed of.

  
(Meenakshi Hooja)  
Member (A)

Adm/